

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.12.2019

NOTICE

Take notice that the following matter listed on 13.12.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma
2.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
3.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. With	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
4.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh –R1
5.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh –R1
6.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh –R1
7.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh –R1
8.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh –R1

9.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh –R1
10.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India &Ors. With	Anuj Berry	Udayan Jain-R1
11.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1
12.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1
13.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan& Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
14.	Competition App. (AT) No. 18 of 2019	Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh
15.	Competition App. (AT) No. 19 of 2019	Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh
16.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	Navdeep Singh Suhag- R1

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By Order

**-sd/-
Registrar**